

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.38 of 2013

Dated : 14th May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Steel Furnace Association of India

....Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s):

Mr. Sanjay Sen, Sr. Adv.

Ms. Shikha Ohri

Mr. Anurag Sharma

Mr. Hemant Singh

Counsel for the Respondent(s):

Mr. Sakesh Kumar for R.1

Mr. Anand K. Ganesan

Ms. Swapna Seshadri for PSPCL

ORDER

We have heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **08.07.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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